

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) (i) Statements I to V showing the total number of applications received, sanctioned and rejected State-wise for the years 1972-73 to 1976-77 laid on the Table of the House. [Placed in Library. See No. LT-103/77]. On 31st March, 1977, 607 cases were pending disposal from the following States:—

| | |
|-------------------|-----|
| 1. Andhra Pradesh | 6 |
| 2. Bihar | 567 |
| 3. Kerala | 34 |
| | — |
| Total: | 607 |
| | — |

These applications have been received recently and are being examined. 40184 applications have been filed for want of adequate evidence.

(a) (ii) So far as other assistance is concerned, the same is being given from the Home Minister's Discretionary Grant in eligible cases. A statement (at appendix—VI) showing the number of freedom fighters given assistance out of this grant State-wise and year-wise is laid on the Table of the House. [Placed in Library. See No. LT-103/77].

(b) The expenditure incurred on the freedom fighters pension scheme since its inception is as follows:

| Years | Actual expenditure (Rs. in cr. res.) |
|------------|---|
| 1. 1972-73 | 0.63 |
| 2. 1973-74 | 16.32 |
| 3. 1974-75 | 22.96 |
| 4. 1975-76 | 24.11 |
| 5. 1976-77 | 25.00 |
| | (Anticipated) |

Amendment of Codes of Civil and Criminal Procedure

84. SHRI BASHIR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to repeal the latest amendments made to the Code of Civil Procedure and to Section 125 of the Criminal Procedure Code; and

(b) if so, the broad outlines thereof?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) No, Sir.

(b) Does not arise.

Withdrawal of Cases against Detenus under D.I.R.

85. SHRI BASHIR AHMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to issue directives to State Governments to immediately communicate to the Centre the particulars of the detenus under D.I.R.; and

(b) whether Government propose to issue a directive to withdraw all such cases launched during emergency?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The Government have not called for particulars of cases in which action has been taken under DISIR, but instructions have been issued requesting the State Governments and U.T. Administrations to review all such cases with a view to withdrawing action in all cases excepting those arising out of economic offences or violent acts. The instructions cover even those convicted to serve sentences awarded by Courts and the State Governments/Union Territory Administrations have been advised to remit the unserved sentences of all those convicted of offences

under DISIR during the emergency except economic offenders and those involved in violent acts.

(ख) मांग की तुलना में उत्पादन कितना कम रहा ?

ऊर्जा का उत्पादन और मांग

86. श्री नारायण कृष्ण शेजवलकर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में ऊर्जा के उत्पादन और उसकी मांग में कितनी वृद्धि हुई ; और

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :
(क) और (ख) पिछले तीन वर्षों के दौरान विद्युत् ऊर्जा की निवल मांग तथा उत्पादन केन्द्र बस बार पर विद्युत् उत्पादन तथा उसके मुकाबले विद्युत् में कमी नीचे दी जाती है। 1974-75 से 1975-76 में तथा 1975-76 से 1976-77 में मांग और उत्पादन में हुई वृद्धि की प्रतिशतता भी नीचे दी जाती है : —

(सभी आंकड़े मिलियन यूनिटों में दिए गए हैं)

| | मांग | मांग में वृद्धि की प्रतिशतता | उत्पादन | उत्पादन में वृद्धि की प्रतिशतता | कमी |
|---------|-------|------------------------------|---------|---------------------------------|-------|
| 1974-75 | 80255 | 4.05 | 65546 | 13.8 | 14709 |
| 1975-76 | 83508 | | 74609 | | 8899 |
| 1976-77 | 88482 | 5.09 | 83266 | 9.61 | 5216 |

Payment of Pension to Freedom Fighters

expenditure on payment of pension to freedom fighters are as under:—

87. SHRI ANNASAHEB GOTKHINDE: Will the Minister of HOME AFFAIRS be pleased to state:

| Year | Actual expenditure |
|---------|---------------------|
| | (Rs. in crores) |
| 1972-73 | 0.63 |
| 1973-74 | 16.32 |
| 1974-75 | 22.96 |
| 1975-76 | 24.11 |
| 1976-77 | 25.00 (anticipated) |

(a) the monthly and annual expenditure being incurred by the Government on payment of pension to freedom fighters; and

(b) the State-wise figures of bogus pensioners that have come to the notice of Government so far and the action taken against them?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) The figures of annual